

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

CA(CAA)No.232/KB/2017

Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh
2. Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 19th January 2018, 10.30 A.M

Name of the Company	Anand Pinky Properties (P) Ltd.		
Under Section	230-232		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1)	Anil Chaudhwi (Adv.)	Applicants	19/1/18 A. Chaudhwi
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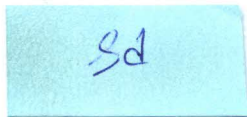
19.01.2018 (S.No.114) – Anand Pinky Properties (P) Ltd.

ORDER

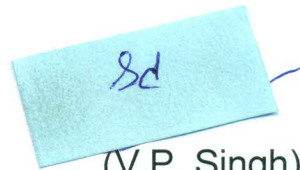
Ld. Counsel for the applicant is present.

Ld. Counsel for the applicant prays for adjournment. Prayer is allowed.

List on 16.02.2018.



(Jinan K.R.)
Member (Judicial)



(V.P. Singh)
Member (Judicial)